

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.09.2022 (FRIDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---|--|-------------------------------|--------------------------------|
| 1. | Comp. App. (AT) (Ins) No. 1099 of 2022 | Chandra Prakash Jain Vs. Union Bank of India Asset Recovery Branch | Ravi Raghunath | |
| 2. | Comp. App. (AT) (Ins) No. 1114 of 2022 | RMY Industries LLP Vs. Apple Industries Pvt. Ltd. Through its Official Liquidator | Gaurav Gupta | |
| 3. | Comp. App. (AT) (Ins) No. 1128 of 2022 | Shraddha Buildcon Pvt. Ltd. Vs. The Dhar Textile Mills Ltd. | Vijayesh Atre | |
| 4. | Comp. App. (AT) (Ins) No. 1131 of 2022 | Anuj Gaur Vs. Som Resorts Pvt. Ltd. & Ors. | Sanchit Garga | |
| 5. | Comp. App. (AT) (Ins) No. 1134 of 2022 & I.A. No. 3387 of 2022 | Tarur Raman Venugopal Vs. Orbit Towers Pvt. Ltd. & Anr. | Dhruv Surana | Shambo Nandy |
| 6. | Comp. App. (AT) (Ins) No. 1140 of 2022 & I.A. No. 3422 of 2022 | MTS (Mahalaxmi Transport) Pvt. Ltd. Vs. Essel Lucknow Raebareli Toll Roads Ltd. | Abhinav Mishra | |
| 7. | Comp. App. (AT) (Ins) No. 1141 of 2022 & I.A. No. 3424, 3376 of 2022 (With Defects) | Veena Goel Vs. Piyush Colonisers Ltd through RP & Ors. | Sanchit Garga | |

| | | | | |
|------------|---|--|----------------|--|
| 8. | Comp. App. (AT) (Ins) No. 1143 of 2022 & I.A No. 3434 of 2022 | Rakhi Thakreja & Ors. Vs. Soni Realtors Pvt. Ltd. & Ors. | Rahul Malhotra | |
| 9. | Comp. App. (AT) (Ins) No. 1147 of 2022 | Sreedhar Tripathy Vs. Gujrat State Financial Corporation & Ors. | Rajesh Bohra | |
| 10. | Comp. App. (AT) (Ins) No. 1149 of 2022 & I.A. No. 3456 of 2022 | A ⁷ XYKNO Capital Services Pvt. Ltd. Vs. Dilip Buildcon Ltd. | Vikram Hegde | |
| 11. | Comp. App. (AT) (Ins) No. 1150 of 2022 & I.A. No. 3460 of 2022 | Raja Som Sehrawat Vs. Optiemus Infracom Ltd. | Mahua Kalra | |
| 12. | Comp. App. (AT) (Ins) No. 1151 of 2022 & I.A. No. 3461 of 2022 | NHPC Ltd. Vs. Ravi Sankar Devarkonda The Liquidator for Coastal Projects Ltd. | Mahima Sareen | |

For Admission (After Notice)

| | | | | |
|------------|---|--|----------------|--|
| 13. | Comp. App. (AT) (Ins) No. 589 of 2022 | Dalian Huarui Heavy Industry International Co. Ltd. Vs. Dhiren Shantilal Shah Resolution Professional of Tuticorin Coal Terminal Pvt. Ltd. & Anr. | Vinam Gupta | Dhiren S. Shah Nitesh Jain-R1 |
| 14. | Comp. App. (AT) (Ins) No. 650 of 2022 | Gaurav Dhawan Vs. EE Ltd. & Anr. | Saurabh Kalia | Uttam Datt Sonakshi Singh-R1 Aishwarya-R2 |
| 15. | Comp. App. (AT) (Ins) No. 685 of 2022 | Hrushikesh Balakrishna Paranjape Vs. Canara Bank & Anr. | Samaksh Goyal | Prakash Shinde Meghna Ashwin Astha Ojha-R1 |
| 16. | Comp. App. (AT) (Ins) No. 739 of 2022 | Rahul H. Mehta Vs. Gajendra Investment Ltd. & Anr. | Malak Bhatt | Dhruv Gautam Susy George Rajesh Kr. Mittal |
| 17. | I.A. No. 3310 of 2022 in Comp. App. (AT) (Ins) No. 425 of 2022 | Rakesh Kumar Jain Vs. Jagdish Singh Nain & Ors. | Mohit Nandwani | Abhishek Naik-R1 Manu Bansal-R8 & R14 |

For Hearing

| | | | | |
|------------|---|---|---------------|--------------------|
| 18. | Comp. App. (AT) (Ins) No. 579 of 2022 | Export-Import Bank of India & Ors. Vs. Maneesh Pharmaceuticals Ltd. | Palak Nenwani | Kumar Anurag Singh |
|------------|---|---|---------------|--------------------|

02:00 PM

For Hearing

| | | | | |
|------------|---|--|--------------|--|
| 19. | Comp. App. (AT) (Ins) No. 150 of 2022 | GSPC Energy Ltd. Vs. Girish Siriram Juneja (Interim Resolution Professional, Hindusthan National Glass & Industries Ltd.) | Piyush Joshi | Vikram Wadehra Vidhushi Chokhani-R1 |
|------------|---|--|--------------|--|

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar